Will the Minister of INDUSTRY be pleased to state:

- (a) whether domestic Resin, Turpentine and Camphor Industry is facing crisis due to acute shortage of basic raw material (forest based) and imported raw material is available at inflated prices;
  - (b) if so, the details thereof;
- (c) the number of units closed as a result thereof;
- (d) whether any representation has been received from Members of Parliament and industrialists in this regard;
  - (e) if so, the details thereof; and
- (f) the steps taken by the Government to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) The indigenous production of Oleo Pine Resin, the basic raw material for Rosin, Turpentine and Camphor falls short of the demand. However, the shortfall is being met through imports of Oleo Pine Resin at 10% custom duty. The import duty on Resin, Turpentine and Camphor has been kept at 30% for protecting the interests of domestic industries producing these items.

(d) to (f) Representations from Members of Parliament and Chamber of Indian Trade & Industry have been received requesting for abolition of custom duty on Oleo Fine Resin. Accordingly, the import duty on Oleo Pine Resin has since been brougth down to the level of 10%.

## Jalan Committee Report

- 1553. SHRI SANDIPAN THORAT: Will the Minister of FINANCE be pleased to state:
- (a) whether the Government have received Jalan Committee report on the interest policy;
- (b) if so, the details of main recommendation made by the Committee and the reaction of the Government thereon; and
- (c) the action plan of the Government to implement the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI

KADAMBUR M.R. JANARTHANAN): (a) Neither Government nor Reserve Bank of India are aware of any Committee known as the Jalan Committee on interest policy.

(b) and (c) Do not arise.

[Translation]

## Concession to Boost Export of Agriculture Based Products

1554. SHRI CHINTA MOHAN:

PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of COMMERCE be pleased to state:

- (a) whether a large number of concessions have been announced under the new EXIM policy to boost the export of agriculture based products;
- (b) if so, whether 100 items out of 340 items announced under this policy are agriculture based products; and
  - (c) if so, the details of these products?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE): (a) Yes, Sir. The threshold limit for Agriculture and Allied Sectors under zero duty EPOG Scheme has been brought down from Rs. 5 Crores to Rs. 1 Crore. At the same time in the Agriculture and Allied Sectors, EOU/EPZ Units will be permitted on the basis of positives Net Foreign Exchange earning only. Accordingly, for this sector, the requirement of minimum Net Foreign Exchange earning of 20% has been done away with.

(b) and (c) 51 items out of 340 items, which have been shifted from Restricted to Free list as part of this year's EXIM Policy announcement made on 13.04.98, would come in the category of agricultural products. The list of these 51 items is given in the enclosed statement.

## Statement

S.No.	Exim Code	List of items Description	Policy
1	2	3	4.
1.	06031000	Fresh cut flowers and flower buds	Free
2.	06039000	Other	Free
3.	06041000	Mosses and lichens	Free

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	-	2	4	1	2	3	4	
	2	3		30.	15159013	Chillies/capscum oil	Free	
4.	06049100	Fresh	Free	31.	15159014	Turmeric oil	Free	
5.	06049900	Other	Free	32.	15159016	Ajwan seed oil	Free	
6.	07099004	Green pepper	Free	33.	15159017	Garlic oil	Free	
7.	07111000	Onions	Free	34.	170220	Other	Free	
8.	07112000	Olives	Free	34.	00.90	Other	1100	
9.	07113000	Capers	Free	35.	17049001	Sweetmeat	Free	
10.	07114000	Cucumbers and gherkins	Free	36.	19041002	Pawa, mudi etc.	Free	
11.	07119001	Green pepper in brine	Free	<b>37</b> .	19053001	Communion wafers sealing wafers etc.	Free	
12.	07119002	Assorted canned vegetables	Free	38.	20083009	Other citurs fruits prepared or preserved	Free	
13.	07119009	Vegetables provisionally preserved in brine/in sulphur	Free r	39.	20084000	Pears prepared or preserved	Free	
		water/other preservative solution but unsuitable for		40.	20085000	Apricots	Free	
		immediate consumption		41.	20086000	Chorrios	Free	
14.	07123001	Mushrooms (including morels)	Free	42.	20087000	Peaches	Free	
15.	07123002	Truffles dried	Free	43.	20088000	Strawberries	Free	
16.	07129001	Asparagus dried	Free	44.	20089912	Grapes, prepared or preserved	Free	
17.	07129005	Marjoram, oregano	Free	45.	20089913	Apples, prepared or preserved	Free	
18. 19.	07129009 07141000	Others, dried  Manioc (cassava)	Free Free	46.	20089914	Guava, prepared or preserved	Free	
20.	07149001	Sago pith	Free	47.	20089919	Other fruits, prepared or preserved	Free	
21.	08012100	In shell	Free	48.	20091100	Frozen	Free	
22.	08012200	Shelled	Free	49.	20091900	Other	Free	
23.	08029009	Others	Free	50.	20097000	Apple juice	Free	
24.	08105000	Kiwifrult	Free	51.	20098001	Mango juice	Free	
25.	13019031	Balsam of Tolu/Peru/ Copaiba/Gurjan	Free	[Eng	_			
26.	15156000	,	s Fran			Minister Rojgar Yojana		
		Jojoba oil and its fractions			1555. SHRI JANG BAHADUR SINGH PATEL:			
27.	15159002	Chul moogra oil	Free		SHRI RAMANAND SINGH:			
28.	15159003	Mowra oil	Free		SHRIMATI KAMAL RANI :			
29.	15159004	Kokam oil	Free		SHRI	DATTA MEGHE :		

June 5, 1998